## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 106(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION & . Adv	REPRESENTATION		SIGNATURE
1.	Arun Kethpala		2	for Perhaney	46
2.	Puneur Ywar	Dav	\	40- 10-111-09	2.
3.	Sommer Puty	a pau	1		
4.	Sawabh Kalia	Adv	>	For R-142	- (JB
5.	Pewinder	Adw	5	101 12-51	
6	M.S. VIN	AIK ADV.	R	FOR R-6	Mhuil

Arguments of the petitioner part heard.

2. List the matter for further arguments on 19.08.2016 at 2.00 p.m.

(Ina Malhotra)

Member Judicial

(R.Varadharajan) Member Judicial